

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.01.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 10 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Sanjay Maheshwari Vs. Bank of Baroda	Arjun Sanjay
2.	I.A. No. 11 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Gopal Dass Maheshwari Vs Bank of Baroda & Anr.	Arjun Sanjay
3.	I.A. No. 12 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Yogesh Maheshwari Vs Bank of Baroda	Arjun Sanjay
4.	I.A. No. 13 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Bimla Maheshwari Vs Bank of Baroda	Arjun Sanjay
5.	I.A. No. 14 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Shweta Maheshwari Vs Bank of Baroda & Anr.	Arjun Sanjay
6.	I.A. No. 28 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Ritu Rastogi Interim Resolution Professional of Vayam Technologies Ltd. Vs. Ebix Vayam Technologies Pvt. Ltd.	Harshit Khare
7.	I.A. No. 29 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Eagle Fashions Pvt. Ltd. & Anr. Vs. Vikas Prakash Gupta Liquidator of Supreme (India) Impex Ltd. & Ors.	Arjun Sheth
8.	I.A. No. 30 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Harsh Kumar Vs. The Assistant Engineer, Electrical Sub Division, Himachal Pradesh State Electricity Board Ltd. & Ors.	Gautam Singh

9.	I.A. No. 31 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Manish Dawda Vs. Dinesh Kumar Deora	Aditi Sharma
10.	I.A. No. 32 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Commissioner of Income Tax (TDS)-2, Mumbai Vs. Jayesh Sanghrajka Resolution Professional of Radius Estates and Developers Pvt. Ltd.	Ruchir Bhatia

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Assistant Registrar